

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:1858

ANSWERED ON:01.12.2009

DISPOSAL OF FOODGRAINS STOCKS

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Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether old and substandard quality foodgrains stocks are held in the godowns across the country;
- (b) if so, the details thereof, State-wise;
- (c) whether the Government proposes to dispose of the said stocks;
- (d) if so, the details thereof and the action taken thereon; and
- (e) the total quantity of old wheat and rice stocks disposed of during the last three years and the current year, State-wise?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a)&(b): As on 1.11.2009, the Food Corporation of India (FCI) was holding 4474 Metric Tonnes wheat of Crop Year 2006-07 and crop years prior to this. Similarly 7323 tonnes of rice of Crop Year 2005-06 and crop years prior to this are also held by FCI.

(c)&(d): To ensure that old stocks of foodgrains are disposed off on priority, FCI follows the FIFO (First in-first out) principle.

(e): A statement showing tender-wise approved rates of substandard rice along with quantity tendered during the years 2006-07 to 2009-10 (as on 24.11.2009) is enclosed at ANNEXURE-I.

Statement showing details of quantity of wheat lifted under OMSS (D) during the years 2006-07 to 2008-09 is enclosed at ANNEXURE-II.